

F.No. 01(03)/Roster/CESTAT/2024/Part - II  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 17.10.2024

**ORDER NO. 113 of 2024 (REVISED)**


Hon'ble President is pleased to partially modify the roster order no. 107 of 2024 for **CESTAT, Mumbai on 23.10.2024** as follows:-

DATE	CORAM	WORKS ASSIGNED
On 23.10.2024 and on subsequent dates, if adjourned	Hon'ble Mr. Justice Dilip Gupta, President Mr. C. J. Mathew, Hon'ble Member (Technical) and Mr. Ajay Sharma, Hon'ble Member (Judicial)	E/1166/2008 Commissioner of Central Excise, Mumbai - II vs. M/s. Bharat Sanchar Nigam Ltd.

Note:

1. After the hearing of the Larger Bench matters, Customs Division Bench matters will be heard by the Bench comprising Hon'ble President and Mr. C. J. Mathew, Hon'ble Member (Technical) and Mr. Ajay Sharma, Hon'ble Member (Judicial) will sit in the Single Member Bench.
2. No adjournment would be granted in normal circumstances.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" / "court proceedings".

By Order,

  
(Mukesh Gupta)  
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Mumbai/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar